

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.204 – IA 362 of 2020
ITEM No.205 – IA 388 of 2020
ITEM No.206 – IA 778 of 2020
ITEM No.207 – IA 779 of 2020
ITEM No.208 – IA/122(AHM)2022
ITEM No.209 – IA/724(AHM)2022
ITEM No.210 – IA/835(AHM)2022
ITEM No.211 – IA/929(AHM)2022
ITEM No.212 – IA/1135(AHM)2022
ITEM No.213 – IA/9(AHM)2023
ITEM No.214 - IA/1105(AHM)2023
In
CP(IB) 37 of 2017

Proceedings under Section 10 IBC

IN THE MATTER OF:

PSL Ltd
V/s
Edelweiss Assets Reconstruction Co Ltd & Ors

.....Applicant
.....Respondent

Order delivered on: 01/11/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy , Hon'ble Member(T)

PRESENT:

For the Applicant

:Mr. Tirth Bhatt, Ld. Adv., Mr. Amar Vivek, Ld. Adv. Mr. Abhinav Tyagi, Ld. Adv. Ms. Ritika Gaur, Ld. Adv., Mr. Pavan S. Godiawala, Ld. Adv., Mr. Amit Meharia, Ld. Adv., Mr. Abinash Agarwal, Ld. Adv., Ms. Aishvary Vikram, Ld. Adv.

Mr. Manish Shrivastava, Ld. Adv. Mr. Rahul Gupta, Ld. Adv. Mr. Yash Srivastave, Ld. Adv.

For the Respondent

:Ms. Pragati Bansal, Ld. Adv., Ms. Laghima Jain, Ld. Adv., Mr. Pratik Thakkar, Ld. Adv.

ORDER

Re-list before the Regular Bench on 28.11.2023.

-Sd-

DR. VELAMUR G VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)